

OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT : NEW DELHI

OFFICE ORDER

SUB: EXTENSION OF SUSPENDED FUNCTIONING OF WORK OF ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI TILL 31.07.2020.

Pursuant to the Order No.24/DHC/2020 dated 13.07.2020 issued by Hon'ble High Court of Delhi, New Delhi and in continuation to this Office orders No.819- 903/DJ/RADC/2020 dated 16.05.2020, No.E1792-1876/DJ/RADC/2020 dated 22.05.2020, No.E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No.E-3943-4029/DJ/RADC/2020 dated 13.06.2020, No.E-4121-4205/DJ/RADC/2020 dated 15.06.2020 and No.Power/Gaz./RADC/2020/E-5577-5661 dated 29.06.2020, it is directed that the functioning of the Courts at Rouse Avenue District Court Complex shall further continue to remain suspended till 31.07.2020 on same terms.

It is ordered that all courts at Rouse Avenue District Court Complex shall take up urgent cases (except where evidence is to be recorded) through Video Conferencing mode.

It is further ordered that the physical filing of non-urgent/ordinary matters is permitted with the stipulation that all such matters be taken up for hearing only after the normal functioning of the courts is resumed.

All the other matters listed before each Court at Rouse Avenue District Court Complex , New Delhi from 16.07.2020 to 31.07.2020 would stand adjourned *en block* as under :-

S. No.	Date already fixed	New Date of Hearing
1	16.07.2020(Thursday)	19.08.2020(Wednesday)
2	17.07.2020(Friday)	20.08.2020(Thursday)
3	18.07.2020(Saturday)	21.08.2020(Friday)
4	20.07.2020(Monday)	22.08.2020(Saturday)
5	21.07.2020(Tuesday)	24.08.2020(Monday)
6	22.07.2020(Wednesday)	25.08.2020(Tuesday)
7	23.07.2020(Thursday)	26.08.2020(Wednesday)
8	24.07.2020(Friday)	27.08.2020(Thursday)
9	25.07.2020(Saturday)	28.08.2020(Friday)
10	27.07.2020(Monday)	29.08.2020(Saturday)
11	28.07.2020(Tuesday)	31.08.2020(Monday)
12	29.07.2020(Wednesday)	01.09.2020(Tuesday)
13	30.07.2020(Thursday)	02.09.2020(Wednesday)
14	31.07.2020(Friday)	03.09.2020(Thursday)

All the Officers/Officials posted at Rouse Avenue District Court Complex are directed not to leave Station under any circumstances. They shall remain available on call and would be deemed to be on duty, as in case of any urgency, they can be called upon to report on duty immediately.

This is computer generated copy and does not require signature.

Sd/-
(SUJATAKOHLI)
DISTRICT & SESSIONS JUDGE-
CUM-SPL. JUDGE (PC ACT) (CBI) ROUSE
AVENUE DISTRICT COURT, NEWDELHI.

Copy forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Ld. District & Sessions Judge, Delhi/New Delhi.

Copy forwarded digitally for information and necessary action to :-

- 1 All the Judicial Officers at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
3. In-charge, Administration Branch, RADC, New Delhi to issue duty roster of Bail & filing Section.
4. The In-charge, Care-Taking Branch, RADC, New Delhi.
5. The P.S. to undersigned.
6. All Branches at RADC, New Delhi.
7. The Secretary, Bar Council of Delhi, New Delhi.
8. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
9. The Director General (Prisons), Tihar Jail, New Delhi.
10. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
11. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
12. The Director, Directorate of Enforcement, New Delhi.
13. The Labour Commissioner, Civil Lines, Delhi.
14. The Commissioner of Police, Police Headquarter, Delhi.
15. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
16. The Chowki In-charge, Rouse Avenue district Court, New Delhi.
17. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi.

Sd/-
DISTRICT & SESSIONS JUDGE-
CUM-SPL. JUDGE(PCACT)(CBI)ROUSE
AVENUE DISTRICT COURT, NEW DELHI.